

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/600/ (IB)/2017
NAME OF THE PETITIONER(S) : VISHNU SUDHA TEXTILES
NAME OF THE RESPONDENT(S) : SHRI KRISHNAKANTH TEXTILES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.G. Sathyanarayana (A. Venkatesh & Associates)	For operational creditor	A.G. Sathyanarayana
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ORDER

Counsel for petitioner/operational creditor present and filed affidavit showing proof of service of notice to the respondent by way of publication, alongwith newspapers. Respondent called absent. No representation. Time extended for hearing submissions by the counsel for petitioner. Put up on 02.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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